

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4331
ANSWERED ON:16.12.2009
NARMADA POLLUTION
Singh Smt. Meena

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether mining of sand from the banks and the bed of the Narmada by contractors is disturbing the ecology of the river and polluting its water;
- (b) if so, the details thereof;
- (c) whether the Government proposes to formulate any plan to assess the harmful effects of sand-mining on the river and to restore its previous glory;
- (d) if so, the details thereof; and
- (e) the time by which such a plan is likely to be formulated?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a) to (e) According to the Madhya Pradesh Pollution Control Board, the quality of water of river Narmada is generally found within acceptable limits. Mining of sand is regulated by the State Governments concerned. At present, this Ministry has no proposal to formulate any plan to assess the effect of sand mining on the river Narmada.